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ITEM NO.54

COURT NO.7

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).4495/2013

(From the judgement and order dated 20/10/2011 in SA No.146/2008 of The  
HIGH COURT OF UTTARAKHAND AT NAINITAL)

STATE OF UTTARAKHAND & ORS.

Petitioner(s)

VERSUS

KANHAYA LAL

Respondent(s)

(With prayer for interim relief and office report)

Date: 27/01/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN

HON'BLE MR. JUSTICE VIKRAMAJIT SEN

For Petitioner(s) Mr. Dinesh Kumar Garg,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Adjourned.

| (NARENDRA PRASAD)  
| COURT MASTER

| | (SAROJ SAINI)  
| | COURT MASTER

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